

ITEM NO.5

REGISTRAR COURT

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 6705/2015

THE STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

SAKHIYA BAI

Respondent(s)

IA IN SC 7631/2015

WITH

SLP(C) No. 7631/2015 (IV-C)

FOR

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 8660/2025  
IA No. 8660/2025 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

Date : 09-04-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Sunny Choudhary, AOR

Mr. Sarad Kumar Singhania, AOR

Ms. Rashmi Singhania, Adv.

For Respondent(s) : Mr. Dushyant Parashar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 7631/2015

Ld. Counsel for the petitioner has filed spare copy with regard to the deceased sole respondent alongwith an application seeking condonation of delay in filing spare copy for issuance of notice on the proposed lrs. of the deceased sole respondent. Application is hereby allowed. Consequently the delay is condoned. Let notice be issued immediately.

List again on 23.05.2025.

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SUJATA SINGH  
Registrar